

**PROCEEDINGS OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE,
MEDAK AT SANGAREDDY**

Present: **Smt. K.Sai Rama Devi, B.A.,LL.M.,**
Pri. District & Sessions Judge,
Medak at Sangareddy

**Sub: PUBLIC SERVICES –T.J.M.S.S. - Internal Transfer
of Staff of Subordinate courts those retained for
more than 3 years in a particular seat/station-
Transfer & postings of SUPERINTENDENTS –
Orders – Issued –Reg.**

Ref:1 The Hon'ble High Court Circular in ROC
No.269/2019–C-3 Dt.22-02-2019.

Proceedings Order Dis.No. 2046/2019/Admn. Date: 06.05.2019

Pursuant to the circulars of the Hon'ble High Court referred above, in the reference, the Principal District and Sessions Judge, Medak at Sangareddy is pleased to issue the following Postings and Transfer orders which shall come into force with immediate effect.

The Superintendents mentioned in Column Number 2 are transferred and posted to the stations mentioned in Column Number 3 of the corresponding row.

Sl. No.	Name and Designation of the Superintendent	Transferred and Posted as
1	2	3
1	Sri L.Veerarjun Reddy, Superintendent, V-Additional District & Sessions Court, Sangareddy-Working on deputation at Principal District & Sessions Court, Medak at Sangareddy	<i>The deputation of the individual to work in the court of the Principal District & Sessions Judge, Medak at Sangareddy is cancelled and he is transferred and posted as Superintendent, Junior Civil Judge's Court, Zaheerabad vice Sri D. Apta Bhandhav Superintendent Transferred</i>
2	Sri D.Apta Bandhav, Superintendent, Junior Civil Judge's Court, Zaheerabad	Superintendent, Junior Civil Judge's Court, Medak vice Sri T.Venkatesham Superintendent Transferred
3	Sri T.Venkatesham, Superintendent, Junior Civil Judge's Court, Medak	Superintendent, V-Additional District Court, Sangareddy vice Sri L.Veerarjun Reddy Superintendent Transferred
4	Sri P.Rajalingam, Superintendent, Junior Civil Judge's Court, Andole at Jogipet	Superintendent, Principal District & Sessions Court, Medak at Sangareddy vice Sri G.Prem Kumar, Superintendent transferred.
5	Sri G.Prem Kumar, Superintendent, Principal District & Sessions Court, Medak at Sangareddy	Superintendent, Junior Civil Judge's court, Andole at Jogipet

The Judicial Officers concerned are hereby directed not to entertain any application for leave from the individual concerned. The above individuals are hereby informed that representation for retention in the present post or any change in the above postings will not be entertained. The Judicial Officers concerned are further hereby directed to ensure that the above individuals have completed arrears of work if any and handed over the charge of their post and issue Last Pay Certificates.

The Judicial Officers concerned are hereby directed to send the joining reports of the individuals to the Principal District Court, Medak at Sangareddy.

All the Superintendents shall be relieved from their present posts on or before 14.05.2019 and join in their new posts on or before 21.05.2019 without fail.

NOTE: Since transfer of individual at Sl. No. 3 is made on his request, he is not entitled to any T.A. and D.A. & joining time.


**PRINCIPAL DIST. & SESSIONS JUDGE,
MEDAK AT SANGAREDDY**

To:

The individuals through Presiding Officers concerned.

Copies to:

1. The V-Additional District & Sessions Judge, Sangareddy
2. The Principal Junior Civil Judge, Medak
3. The Junior Civil Judge, Andole at Jogipet
4. The Junior Civil Judge, Zaheerabad
5. The Senior Superintendent, Accounts Section, District Court, Medak at Sangareddy
6. The President, T.S. Judicial Employees' Association, Medak at Sangareddy.